

is going on more or less according to schedule. I do not know about a few days delay here or there. As stated in the answer, there had been delays but we caught up with the delays.

Shri Geray: Is it proper for the Prime Minister of another country to advise us as to what steps should be taken by us to expedite the work?

Shri Jawaharlal Nehru: It is completely proper—It is not a question of advice—considering that this scheme, in its inception and working, is a joint Indo-Soviet scheme in which the Prime Minister of the Soviet Union has taken a great deal of interest. He wrote a personal letter to me. It was a personal letter he wrote after seeing the Chief Engineer and others. I think it was not only a proper thing, I appreciate it.

Shri Radha Raman: May I know whether the letter, which the Prime Minister received, mentioned certain aspects of delay or whether it was a general letter? What was the nature of that letter?

Shri Jawaharlal Nehru: I cannot go into that personal and confidential letter in this way in answer to a question.

Shri Aurebindo Ghosal: May I know if the delay was on our part or on the part of the engineers from Russia?

Shri Jawaharlal Nehru: If the House wants to know, it was neither on our part nor on their part, it was on the contractor's part.

Border Violation by Portuguese Army

*6. **Shri Assar:** Will the Prime Minister be pleased to state

(a) whether it is a fact that the Portuguese Army fired on the 28th, 29th and 30th December, 1958 on the Indian Border near Banda, Sawant-wadi, District Ratnagiri, and

(b) if so, the details of the incident and the action taken by Government?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):

(a) and (b). Government have received no reports to show that these incidents occurred on days and places mentioned.

Shri Joachim Alva: May I know on which side these attacks take place generally? Is it Belgaum side, Karwar side or Ratnagiri side? May I also know why the military police are not called in when the civilian police fail to repel these attacks?

Shrimati Lakshmi Menon: The answer was that there were no such reports.

Mr. Speaker: There have been no reports and no incidents. How can there be defence?

Shri Vajpayee: May I know whether the attention of the Government has been drawn to the Press reports that a large amount of smuggling is going on on this border and, if so, what steps have been taken to stop that smuggling?

Mr. Speaker: It does not relate to that. This relates to certain border incidents and not to smuggling.

Shri Vajpayee: Incidents arise out of smuggling.

Shri Nath Pai: Are the Government aware that of late there have been efforts on the part of the armed Portuguese naval units to interfere with Indian fishermen legitimately fishing in Indian waters near Daman?

Shrimati Lakshmi Menon: I want notice of a separate question.

Ambar Charkhas

*7. **Shri Keshava:** Will the Minister of Commerce and Industry be pleased to state

(a) the number of Ambar Charkhas distributed in Mysore State during 1958-59 so far

(b) the number of Charkhas which are in operation,

(c) the total quantity of yarn produced there from, and

(d) whether weavers refuse to use this yarn with the result that the same remains un'old?

The Minister of Industry (Shri Manubhai Shah): (a) Complete information about the number of Ambar charkhas distributed to spinners in Mysore State during 1958-59 has not yet become available. According to reports so far received, 2,557 Ambar charkhas were distributed in Mysore State during 1958-59 upto the 31st of December, 1958.

(b) Since the starting of the programme in 1956-57, a total of 11,393 Ambar charkhas have been distributed to spinners in Mysore State according to reports received upto 31st December, 1958. It is estimated that on an average 10% of the charkhas distributed usually remain idle. Therefore, the estimated number of Ambar charkhas being piled by independent spinners in Mysore State as on 31st December, 1958, would be 10,254. In addition, a total of 2,000 charkhas have been distributed as teaching aids in parishramalayas and vidyalayas located in Mysore.

(c) According to incomplete reports received so far, a total of 2.44 lakh lbs. of yarn was produced in Mysore State upto 31st December, 1958, from the number of charkhas referred to in part (b).

(d) No, Sir.

Shri Keshava: May we know the total cost involved in this distribution and if there is any attempt to realise some money from the parties to whom these have been distributed?

Shri Manubhai Shah: These are the standard schemes of Ambar Charkha for different States. The distribution costs are worked out according to that scheme. If the hon. Member is interested in any particular centre, I can certainly get the cost worked out for him.

Shri Tangamani: May I know whether the Central Government is going to supply Mysore more Ambar Charkhas in addition to the 7,000 and odd? May I also know the daily earning of a worker on this Charkha?

Shri Manubhai Shah: This is a national programme of Ambar Charkha and from round about a lakh of Charkhas every year it will go up to about 1,15,000 Charkhas per year. This is being fully implemented. During the current year, the target is likely to reach as far as the new Ambar Charkhas are concerned. The wages vary from twelve annas to Rs 1-4-0 per day.

Shri B. K. Galkwad: May I know whether Ambar charkhas are distributed free of cost? If not, what is the cost recovered from the individuals?

Shri Manubhai Shah: The Ambar Charkhas are given to different training institutions on grants basis. In most cases it is 50 per cent grant and 50 per cent loan in individual cases and sometimes it is wholly on loan, a part of it being written off as grant.

Shri Thimmaiah: How many training centres have been opened for giving training in these Charkhas?

Shri Manubhai Shah: About 1700 small and big centres.

Shri Sonavane: The hon. Minister has said that a person can earn about twelve annas to Rs 1-4-0 per day. How many hours are required to earn this amount by working on this Charkha?

Shri Manubhai Shah: Really speaking, it is not a completely whole-time job where a worker works eight hours. The worker really works in his part-time; it is a part-time job. But in the parishramalayas they are scheduled to work for eight hours of which five or six hours are devoted on the Ambar Charkha itself.

Shri Rameshwar Tantia: May I know whether any complaints have been received regarding the difficulties in working and operation of the Ambar Charkha? If so, what is the improvement in the new Ambar Charkha?

Shri Manubhai Shah: Constant efforts are made by the Commission and the Government to improve the machine and therefore, a Committee has been appointed—Tyagi Committee, as the House is aware—and it is going to look into all the new Ambar and improved Charkhas, and the new Charkhas that are being invented in the country are considered by the Khadi Commission. Great improvements are taking place in the set-up of the Ambar Charkhas to make it produce more with less effort.

Bhopal Capital Project

***Shri V. C. Shukla:** Will the Minister of Planning be pleased to refer to the reply given to Unstarred Question No 1607 on the 16th December, 1978 and state

(a) whether the Working Group appointed to examine the proposals of the Government of Madhya Pradesh with regard to Bhopal Capital Project has since completed its examination of the matter,

(b) if so, the results thereof, and

(c) the decision, if any, taken in the matter?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) No, Sir

(b) and (c) Do not arise

Shri V. C. Shukla: What are the reasons for the undue delay? This project is being considered for the last two years and a great deal of hardship is being experienced on account of this delay. By what time do the Government propose to finalise this scheme?

Shri S. N. Mishra: As the hon Member is aware, the committee was appointed only about the middle of December last. There has been some delay in the meeting of the committee for very minor reasons but we are going to see to it that it meets soon.

Shri V. C. Shukla: Recently some Posts and Telegraph Department quarters were undertaken to be built

in Chandigarh. Will the Government consider the possibility of doing such things to help the capital project of Bhopal also?

Shri S. N. Mishra: All these matters can be considered by the committee which has been appointed.

लेठ बोधिब दस्त जो कमेटी ह्य सम्बन्ध में नियुक्त की गई है क्या उस से यह भी कहा गया है कि चंडीगढ़ और भुवनेश्वर को बनाने के समय जा महायता केन्द्रीय सरकार ने उड़ीसा और पंजाब को दी थी, उसका भी ब्याल रखा जाय भोपाल को राजधानी बनाने के सम्बन्ध में ?

श्री श्या० नं० बिष्य कमेटी के जो टर्म्स प्राफ रिफरेन्स है उनमें तो यह बात नहीं दी गई है, किन्तु कमेटी उन सारी बातों पर गौर करेगी जिन पर उसे गौर करना चाहिये ।

लेठ बोधिब दस्त क्या सरकार को यह बात मालूम है कि भोपाल के बहुत से काम रुक गये हैं क्योंकि इस कमेटी के फंमलो में देर हो रही है और उनके कामों के रुकने की वजह से नुकसान हो रहा है और ऐसी हालत में क्या यह आशा की जा सकती है कि कमेटी अपनी रिपोर्ट जल्दी देगी जिससे कि वहाँ काम धामे बढ़ाया जा सके ?

श्री श्या० नं० बिष्य माननीय सदस्य की यह मान्यता ठीक नहीं मालूम होती है । क्योंकि हम प्रति वषं जो ऐनुअल प्लन बने हैं उसमें इसके लिये प्राविजन करते धाये हैं । इस साल भी ऐनुअल प्लन में इसका प्राविजन किया गया है ।

Forged Passports

*9. { **Shri Ram Krishan:**
Shri Damani:
Shri Nagi Eddy:
Shri Vasudevan Nair:

Will the Prime Minister be pleased to refer to the reply given to Starred